

ITEM NO.31

COURT NO.13

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 10428/2019

(Arising out of impugned final judgment and order dated 20-07-2018 in CRLA No. 1811/1991 passed by the High Court Of Judicature At Allahabad)

STATE OF U.P.

PETITIONER(S)

VERSUS

JAWAHAR & ANR.

RESPONDENT(S)

Date : 13-04-2022 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AJAY RASTOGI
HON'BLE MR. JUSTICE C.T. RAVIKUMAR

For Petitioner(s) Mr. Pramod Swarup, Sr. Adv.
Ms. Alka Singh, Adv.
Mr. Anuvrat Sharma, AOR

For Respondent(s) Mr. Yash Prakash, Adv.
Mr. Ishan Jain, Adv.
Mr. Rajesh Mahale, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 20th July, 2022 (NMD).

(POOJA SHARMA)
COURT MASTER (SH)

(BEENA JOLLY)
COURT MASTER (NSH)